## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4457
ANSWERED ON:07.09.2012
EMPLOYMENT TO TRIBALS
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## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the National Scheduled Tribes Finance and Development Corporation (NSTFDC) has implemented/ proposes to implement scheme to provide employment to the tribals;
- (b) if so, the details thereof;
- (c) whether NSTFDC has signed agreements with financial institutions for providing concessional loans to the people belonging to the Scheduled Tribe (ST) communities for enhancing their self-employment opportunities;
- (d) if so, the details thereof along with the terms and conditions of the said agreement; and
- (e) whether NSTFDC has also launched schemes for facilitating professional and technical education and Ph. D among tribals and if so, the details thereof and the numbers of tribals benefited from the said agreement and the scheme so far?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a) & (b): Yes, Madam. Details are at Annexure.
- (c) & (d): Yes, Madam. NSTFDC has signed refinance agreements with National Cooperative Development Corporation (NCDC), seven Public Sector Banks namely State Bank of India, Central Bank of India, Syndicate Bank, Dena Bank, Vijaya Bank, Union Bank of India and UCO Bank; and seven Regional Rural Banks namely Assam Gramin Vikash Bank (Assam), Baitarani Gramya Bank (Odisha), Vananchal Gramin Bank (Jharkhand), Tripura Gramin Bank (Tripura), Baroda Gujarat Gramin Bank (Gujarat), Dena Gujarat Gramin Bank (Gujarat) and Sharda Gramin Bank (Madhya Pradesh) for providing concessional loan to the people belonging to the Scheduled Tribes (ST) community for enhancing their self employment opportunities.

The terms and conditions of the said agreements, inter-alia, include implementation of schemes by Banks/ NCDC in line with the lending norms of NSTFDC, timely repayment, arbitration mechanism, etc.

(e): Yes Madam. NSTFDC has launched a scheme for facilitating professional and technical education including Ph.D. in India among tribals. Under the scheme titled "Adivasi Shiksha Rrinn Yojana (ASRY)", loan up to Rs 5.00 lakh can be provided covering expenses towards fees, books, computer, study tours, boarding & lodging, etc. The interest chargeable is @ 6% p.a. Interest subsidy is available for the moratorium period. About 1.5 lakh people belonging to the Scheduled Tribes have benefited from the above mentioned agreements and ASRY up to 31.08.2012.